



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of Departments in the Srinagar Wing of the Hon'ble High Court.

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**GOVERNMENT ORDER NO:2913-LD (A) of 2016.**

**D A T E D: 19 - 11 - 2016**

In partial modification of Government Order No.2431-LD(A) of 2016 dated 15-09-2016, the following re-distribution of litigation work in the Srinagar Wing of the Hon'ble High Court is ordered as shown against:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Showkat Hussain Naqashbandi, Additional Advocate General	i. Industries & Commerce Department. ii. J&K Khadi Village & Industries Board. iii. Floriculture, Gardens and Parks Department.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,  
Department of Law, Justice and P. A.

Dated:19- 11 - 2016.

NO: LD(A) 2016/35.

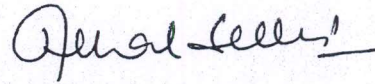
Copy to the:-

1. Commissioners / Secretaries to Government, Industries & Commerce Department.
2. Commissioners / Secretaries to Government, Floriculture, Gardens & Parks Department
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu

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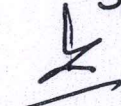
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5. Divisional Commissioner, Jammu.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. Secretary, J&K Khadi Village & Industrial Board, Jammu.
8. Director, Archives, Archeology and Muesems, J&K, Jammu.
9. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
10. Director Litigation, Kashmir.
11. All concerned Law Officers for information.
12. Administrative Officer, Advocate General's Office, J&K Jammu.
13. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
14. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
15. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website of the Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.



(Achal Sethi)

Special Secretary to Government,  
Department of Law, J & PA.

  
19.11.2016